

will be set up U.S.A. at all important places in Punjab;

(b) if so, whether a scheme has been formulated for the same; and

(c) the names of such places?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

### Railway Schools

**1675. Shri Krishnapal Singh:** Will the Minister of Railways be pleased to state:

(a) the number of schools of the Primary and Pre-Primary status being run by the Ministry of Railways with their locations; and

(b) the number of students and teaching staff in each of these schools?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

### Catering Establishments

**1676. Shri Sidheshwar Prasad:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the National Nutrition Advisory Committee has stated that the catering establishments run under the Ministry are very poor; and

(b) if so, the steps taken to ensure nutritive value of the food served?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) The proceedings of the Advisory Committee referred to are awaited.

(b) Suitable steps necessary will be considered on receipt of the proceedings.

145(Ai) LSD—3.

### गेहूं का रक्षित भंडार

**१६७७. श्री युद्धवीर सिंह चौबरी :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय केन्द्रीय सरकार के पास कितना गेहूं का रक्षित भंडार है ; और

(ख) वर्तमान फसल के अनुमानों को ध्यान में रखते हुए क्या यह भंडार देश की गेहूं की आवश्यकता के लिये पर्याप्त रहेगा अथवा बाहर से और गेहूं मंगाना पड़ेगा ?

**खाद्य तथा कृषि मंत्रालय में उप-मंत्री (श्री प्र० म० वामस) :** (क) १० लाख १९६३ को केन्द्रीय सरकार के पास गेहूं का भंडार लगभग १५ लाख मीट्रिक टन था जिसमें वह गेहूं भी सम्मिलित है जो रास्ते में है, गोदियों में है और जहाज में है ।

(ख) आरक्षित भंडार बनाने तथा वर्तमान खपत की पूर्ति करने के लिये अधिक गेहूं आयात करना पड़ेगा और उस की योजना भी बना ली गयी है ।

### राष्ट्रीय पशु पालन संस्थान

**१६७८. श्री युद्धवीर सिंह चौबरी :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में पशुधन की उन्नति के लिये क्या सरकार के सामने कोई पशु विज्ञान सम्बन्धी राष्ट्रीय संस्था स्थापित करने का विचार है ; और

(ख) यदि हां, तो उनका ब्योरा क्या है ?

**खाद्य तथा संचार मंत्रालय में उपमंत्री (श्री प्र० म० वामस) :** (क) और (ख) भारतीय पशु चिकित्सा अनुसंधान संस्थान

और राष्ट्रीय डेरी अनुसंधान संस्थान नामक दो केन्द्रीय संस्थायें पहले से ही पशुपालन सम्बन्धी समस्याओं पर अनुसंधान कर रही हैं। इसके अतिरिक्त भेड़ और ऊन उत्पादन के विभिन्न पहलुओं पर काम करने के लिये राजस्थान में एक भेड़ और ऊन अनुसंधान संस्था की स्थापना की जा रही है। सरकार ने केन्द्रीय गोसंवर्धन परिषद् की एक रजिस्टर्ड संस्था के रूप में स्थापना की है ताकि पशुधन की रक्षा तथा उसके विकास के बारे में सब कार्यों का संगठन, क्रियान्वित और समन्वय किया जा सके। राष्ट्रीय पशुधन समिति एक पूरी दूसरी रजिस्टर्ड संस्था है जो कि पशु प्रदर्शिनियों के द्वारा पशुधन तथा कुक्कुट पालन के सिद्धांतों तथा ज्ञान का प्रसार करती है। पशुधन की उन्नति के लिये और किसी राष्ट्रीय संस्थान की स्थापना करने का प्रस्ताव नहीं है।

पशुपालन विकास की जिम्मेदारी मुख्यतः राज्य सरकारों की है। उनकी सहायता के लिये केन्द्रीय सरकार ने भी पंचवर्षीय योजनाओं के अन्तर्गत पशुपालन विकास के विषय में विभिन्न योजनाएँ शुरू की हैं।

#### **Deraiment of Goods Train**

**1679. Shri P. C. Borooah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods train collided with a stationary trolley between Bayasam and Anakapalli in the Vijayawada region of the Southern Railway on the 4th March, 1963 and got derailed;

(b) if so, the loss of life and property, if any; and

(c) whether an inquiry has been made into the causes of the accident and if so, the result thereof?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Yes. The accident took place between Bayyavaram and Anakapalle stations.

(b) There was no loss of life. Approximate cost of damage to Railway Property was Rs. 3,000.

(c) According to the findings of the Departmental Enquiry Committee the accident was due to the lorry (material Trolley) having been placed on the track without adequate steps being taken for its protection.

12 hrs.

#### **PAPERS LAID ON THE TABLE**

##### **ANNUAL REPORT OF GANGA BRAHMAPUTRA WATER TRANSPORT BOARD**

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table a copy of the Annual Report of the Ganga Brahmaputra Water Transport Board for the year 1962. [Placed in Library, See No. LT-1085/63].

##### **NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION RULES**

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):** On behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the National Co-operative Development Corporation Rules, 1963, published in Notification No. GSR 498 dated 23rd March, 1963, under sub-section (3) of section 22 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-1086/63.]

12.02 hrs.

#### **ESTIMATES COMMITTEE**

##### **THIRTY-THIRD REPORT**

**Shri Dasappa (Bangalore):** I beg to present the Thirty-third Report of the Estimates Committee on the Ministry of Mines and Fuel—Coal Controller's Organisation, Coal movement, Coal Board, Coal Washeries, Coal Council of India etc.